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THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI D. R. CHAVAN): (a) and (b) Modern rice milling units are more efficient than the mills in India in securing a higher outturn of from paddy and are reported to be capable of increasing the yield of rice by about 8 to 10 per cent. The Government have initiated a pilot study for evaluating the performance of different units so that suitable equipment of higher efficiency could be chosen for a large programme.

Institutions for the Welfare of the . Deaf and Dumb

9. \int Shri D. THENGARI: Shri G. K. KAPOOR:

Will the Minister of Social Secu-RITY be pleased to state:

- (a) the number of institutions in India run for the welfare of the deaf and dumb people:
- (b) the total number of the deaf and dumb in the country;
- (c) the total number of the deaf and dumb being served by these titutions:
- (d) the details of the benefits received by them:
- (e) how many of these institutions are (i) State-managed and (ii) privately managed; and
- (f) the break-up of the Governmental expenditure on these institutions?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECURITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) 68.

- (b) No reliable estimates of the deaf in the country are available. It is generally believed that the number may be about 8 lakhs.
  - (c) About 4.000.
- (d) Academic and vocational trainings, award of scholarships through the institutions for their education beyond primary stage, and assistance for employment through special employment exchanges.

- (e) (i) 13. ·
- (ii) 55.
- (f) The information is not readily available but approximately Rs. 5 lakhs were spent by the Central Government in 1963-64 for all groups of the physically handicapped including Rs. 46,533 as grants to institutions for the deaf.

RATE STRUCTURE OF LANDING FEES FOR BOEING-707 AND NEW AGREEMENTS FOR LANDING RIGHTS

- 10. SHRI BIREN ROY: Will the Minister of Civil Aviation be pleased to state:
- (a) the prevailing rate structure in respect of landing fees and other technical assistance fees for BOEING 707 at London, Moscow, Prague, Geneva, Frankfurt, Cairo, Rome, Tokyo and New York;
- (b) what are the present rates for such fees in India after these were raised recently;
- (c) whether the Air India has recently proposed landing at Schipol (Amsterdam); and
- (d) whether any new agreement has been entered into with any country regarding fresh landing rights, payments etc. during 1964; and if so, on what terms?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) The prevailing rate structure in respect of landing fees for Boeing 707 at the airports mentioned is as follows:—

					Fees per landing  Boeing 707-437	
•	-	*		•		
	)				Rs.	
London					3473	
Moscow				-	_	
Prague .	•	•	•	•	460	
-	•	•	•	•	935	
Geneva	• ' '				776	
Frankfurt					1318	
Cairo .			-	•	-	
Rome .	• ,	•	•	•	498	
•	. !	•	٠.		937	
Tokyo .	. !			- 1	1392	
New York			-	-		
TOIR	•	. •	•	•	1380	